

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI**

CP/CSP/CSA/CSP/TCSP/TCSA/No. 22 / (MAH) / 2017

CORAM:

Present: **SHRI B.S.V. PRAKASH KUMAR
HON'BLE MEMBER (J)**

**SHRI V. NALLASENAPATHY
HON'BLE MEMBER (T)**

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 7 / 4 / 2017

NAME OF THE PARTIES: M/s. Gammoh India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: S. 433, 434 of the Companies
Act 1956/2013/ I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
4. 59	P.N. Mehta	Partner PNM Legal	<u>P. N. Mehta</u>

Order

CP No. 224/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 30.6.2017

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)